NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

: CA/30/IB/2018

PETITION NUMBER

: CP/582/ (IB)/2017

NAME OF THE PETITIONER(S)

: BRILLIANT ALLOYS PVT LTD

NAME OF THE RESPONDENT(S)

: STATE BANK OF INDIA

UNDER SECTION

: 22(2)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) ANANG MERATHIA

Cowel for IRP

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2) K. Gowthan Lunar

K. A. SHAHUL HAMELS

Financial Gedita

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ORDER

Representing counsel for petitioner present stating that the counsel on record could not attend the Tribunal today due to personal inconvenience. Counsel for IRP present. Counsel for Financial Creditor present. Both the counsels prayed for time to make submissions. Time is enlarged at request. Put up on 22.02.2018.

(S VIJAYARAGHAVAN) Member (Technical) (K ANANTHA PADMANABHA SWAMY)

Member(Judicial)

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